

है स्टेट तक और हमारी पब्लिसिटी अखिल भारतीय दृष्टिकोण से होती है। हो सकता है कि कहीं कहीं दोनों एक में मिल जायें लेकिन वह फिर अनिवार्य हो जाता है। हम कोशिश तो करते हैं कि ऐसा न हो और हम सोचते हैं कि सभी स्टेट सरकार से करावें लेकिन यह अखिल भारतीय दृष्टिकोण हो नहीं सकेगा अगर हम कुछ न कुछ स्टेट सरकार की इस दृष्टि से मदद न करें।

Shri C. R. Pattabhi Raman: Are the State Governments informed in advance of their publicity plans in vans?

Dr. Keskar: The plan for our vans is drawn up so closely after discussion with the State Governments that even the location of the vans is decided after our talks. Even the places are suggested by the State Governments where they think that they will be useful. I might also inform hon. Members that we do not keep units in States where the States do not consider it necessary. Only where the States consider necessary we do it. In fact, a number of States have insisted that we should help them with units for doing publicity as they find their own organisation is not adequate for doing that work.

Shrimati Renuka Ray: Has it come to the notice of the hon. Minister that sometimes contradictory propaganda takes place between the Central and State Governments?

Dr. Keskar: Not as far as I know. If it is brought to my notice I shall certainly see that such a thing does not happen.

Shri Tyagi: Since there are a number of Government departments, including industrial units, who have to their credit one or more periodicals or journals may I know if there is any rule whereby the sanction of the Ministry of Information and Broadcasting is taken by departments before they start their own independent periodicals?

Dr. Keskar: It is a separate question. But I might say that there is no such rule or obligation.

Formulation of Labour Policy

*254. **Shri Hem Barua:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government propose to associate labour with the formulation of labour policy during the Third Five Year Plan;

(b) if so, whether Government have formed a Labour Panel as was done previously; and

(c) what procedure is to be followed in associating various labour interest on this Panel?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):

(a) Yes.

(b) and (c). The Standing Labour Committee, on which various labour interests are represented, together with a few experts on labour matters formed the Panel to discuss labour policies and programmes during the Third Plan.

Shri Hem Barua: May I know whether Government propose to associate representatives of the labour unions, both in the essential services and in those of the private and industrial sector also in this panel entrusted with the task of formulating a labour policy during the Third Five Year Plan?

Shri L. N. Mishra: All the four central organisations of labour are represented on it. Besides that there are labour experts and some other people. I think the Standing Labour Committee which has been converted into the labour panel is fully represented so far as labour interests are concerned.

Shri S. M. Banerjee: In view of the fact that the Central Government employees including those working in the various Corporations have to play a very vital role in the execution of our Plans, is there any proposal to convene a conference of their representatives to discuss the labour policy with them?

Shri L. N. Mishra: No, Sir; not at the moment.

Shri Palaniyandy: Before taking up the Third Five Year Plan labour policy, will Government come forward with a machinery to evaluate as to how far they have implemented the two Five Year Plans in regard to labour?

Shri L. N. Mishra: The evaluation of both the Plans has been done and will be made in future also.

Shri S. M. Banerjee: In reply to my question the hon. Parliamentary Secretary said, "No, not at the moment". Should I take it that the conference is likely to be called in the near future when passion die out?

The Minister of Labour and Employment and Planning (Shri Nanda): It is not necessary to speculate on that now. We are thinking of a number of things to be done in that connection. At a suitable time further steps can also be considered.

Shri Tangamani: May I know whether the panel has been constituted and, if so, the names of the members of the panel? May I also know whether a memorandum similar to the one which was circulated to the members in regard to the Second Plan has been drafted and circulated to its members?

Shri Nanda: Yes, Sir. The representatives of the various organisations who are represented on the Standing Labour Committee along with others who have been invited to join the Standing Labour Committee which is being extended into a kind of panel have had all this material before them regarding the various things which are to be considered in connection with the Plan for labour for the third five-year period.

Shri Braj Raj Singh: There are lakhs of workers who are not represented by the four trade union organisations which are recognised by the Government. Therefore may I know whether any representative of such workers who are not represented by

the four trade union organisations will be taken on this panel?

Shri Nanda: There is a numerical minimum membership limit fixed for central organisations for the purpose of association on such tripartite bodies.

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि इस थर्ड फाइव यीअर प्लान में खेतिहर मजदूरों का कोई स्थान है ?

Shri Nanda: In this tripartite body they also figure. But there are other forums where the problems of agricultural labour are considered adequately.

Shri Tyagi: Are these panels consulted only with regard to the amenities and wages etc. of the labour or are they also consulted about proposals which would increase the average productivity of labour?

Shri Nanda: I believe very much more so with regard to the latter. I will inform the hon. Member possibly if I get some time in the course of the afternoon as to how much has been done in that connection.

Shri Hem Barua: May I submit that Q. No. 271 be taken up?

Mr. Speaker: Is the House willing to supersede other questions and take up this question?

Some Hon. Members: Yes.

Mr. Speaker: Q. No. 271. Shri Raghunath Singh.

Pilgrims' visit to Kailash and Mansarovar

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Shri Raghunath Singh:
Dr. Ram Subhag Singh:
Shri Khushwaqt Rai:
Shri P. G. Deb:
Shri Assar:
Pandit D. N. Tiwari:
Shri Ajit Singh Sarhadi:
Shri Arjun Singh Bhadauria:
*271. **Shri Bibhuti Mishra:**
Shri C. K. Bhattacharya:
Shri J. B. S. Bist:
Shri Bhakt Darshan: